

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-137(ND)2018

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2019**

NAME OF THE COMPANY: Power2SME Pvt. Ltd. Vs. Uttam Strips Ltd.

SECTION: 8 & 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner:	Ms. Prachi Johri, Advocate for Monitoring Agency Mr. Varun K Chopra, Mr. Shubham Sharma Advocate Mr. Alok Sharma, ETO Mewat, Haryana Mr. Shivankar Advocate Mr. Bashmi Baliyan Advocate			
Present for the Respondent:	Mr. Abhishek Anand Advocate for ex-Management Mr. Ankur Mittal & Ms. Meera Murali, Advocates for RA			

ORDER

CA-1608/19 has been filed by the workmen aggrieved by the fact that in terms of the Resolution Plan their claim has not been settled. Notice of this application is accepted by the Id. Counsel for the committee.

CA-1552/19 has been filed on behalf of the Excise and Taxation Officer, Nuh(Mewat), Haryana. It is submitted that there is total outstanding of Rs. 1,95,62,231/- from the Corporate Debtor. This grievance of the applicant is highly belated and cannot be looked into at this stage when the entire resolution plan has been implemented. No directions can be given to the non-applicant who

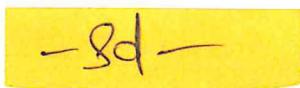
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has taken over the Operation of the Corporate Debtor to settle this liability as no claim was filed.

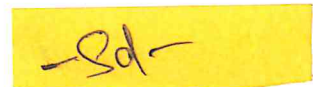
This court is also apprised that an appeal arising out of against the order approval the Resolution Plan is pending before the Hon'ble NCLAT. The Resolution Plan has been implemented subject to the outcome of the appeal and has been fully implemented. The monitoring committee wishes to be discharged.

Keeping in view the appeal is still pending for disposal, we consider it expedient not to discharge the monitory committee till such time as the appeal is a final disposed off. To come up on 29th January, 2020.

CA-54/19 filed under Section 43, 45 & 46 is not being pressed at this point of this time. Be notified on the next date of hearing.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)